IN THE HIGH COURT OF JHARKHAND AT RANCHI
B.A. No. 1455 of 2021

Imran Hussain … Petitioner

Versus

The State of Jharkhand ⋯ Opposite Party

CORAM: HON'BLE MR. JUSTICE ANIL KUMAR CHOUDHARY

Order No.03 Dated- 10.09.2021

The record is put up today as the report is received from the Additional Sessions Judge-II, Hazaribag wherein, the learned Judge prayed for some time for concluding the trial and he has already examined four out of six witnesses.

In view of the said report, four months extension is allowed to the learned Judge from the date of receipt of copy of this order to conclude the trial.

(Anil Kumar Choudhary, J.)

Sonu-Gunjan/